GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO. 3421 TO BE ANSWERED ON 17.12.2021

SCHEMES FOR SAFETY OF WOMEN AND CHILD IN JHARKHAND

3421. SHRIMATI GEETA KORA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of schemes related to women and child safety including their education being implemented in Jharkhand;
- (b) the steps taken by the Government for the development of women and child in the State of Jharkhand; and
- (c) the amount allocated for the purpose during the last three years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): The details of the schemes being implemented by the Ministry of Women and Child Development for the empowerment/ development of women and children in the country including in Jharkhand are as under:
 - 1. **Anganwadi Services:** Under Anganwadi Services, a package of six services is provided to Pregnant Women and Lactating Mothers and to Children under the age of 6 years i.e. (i) Supplementary Nutrition (SNP); (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Checkup, and (vi) Referral Services.
 - 2. One Stop Centre and Universalization of Women Helplines: The Ministry also implements two schemes from Nirbhaya Fund namely One Stop Centre and Universalization of Women Helplines. The One Stop Centres (OSCs) aim to facilitate women affected by violence with a range of integrated services under one roof including Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling and temporary shelter. The Women Helpline (WHL) Scheme provides 24 hours emergency and non-emergency response to women affected by violence, both in public and private spaces by linking them with appropriate authorities such as Police, One Stop Centres, hospitals, Legal Services Authorities etc. WHL also supports women in distress with rescue van and counselling services in addition to providing information about women welfare schemes and programs across the country. Women can dial 181 short code to avail services from Women Helpline. In Jharkhand, 24 OSCs are functional. Further, WHL is also functional in Jharkhand.

- 3. **Swadhar Greh Scheme:** The Ministry implements Swadhar Greh Scheme as a Centrally Sponsored Scheme for women, who are victims of difficult circumstances in need of institutional support for rehabilitation so that they could lead their life with dignity.
- 4. **Ujjawala Scheme:** The Ministry also implements Ujjawala Scheme as a Centrally Sponsored Scheme for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.
- 5. **Working Women Hostel:** Working Women Hostel Scheme implemented by the Government provides safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist.
- 6. Scheme for Adolescent Girls (SAG): is a Centrally-sponsored scheme which aims at providing nutritional support to out of school girls in the age group of 11-14 years for improving their health and nutritional status under the nutrition component on one hand and motivates them to go back to formal schooling, provides life skill training, accessing public services etc. under non-nutrition component on the other hand.
- 7. **POSHAN Abhiyaan**: The scheme launched on 8th March, 2018 aims to address malnutrition issues across the nation through components like ICT Application, Convergence, Community Mobilization, Behavioural Change & Jan Andolan, Capacity Building, Incentives and Awards, and Innovations.
- 8. **Beti Bachao Beti Padhao (BBBP)**: Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts.
- 9. Mahila Shakti Kendra (MSK): The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. This aims to facilitate inter-sectoral convergence of schemes and programs meant for women. The scheme is implemented through State Governments and UT Administrations with a cost sharing ratio of 60:40 between Centre and States except for North East & Special Category States where the funding ratio is 90:10. For Union Territories 100% central funding is provided.
- 10. Child Protection Services Scheme: The Ministry implements Child Protection Services (CPS) Scheme since 2009-10 for supporting the children in difficult circumstances. Under the scheme, institutional care is provided through Child Care Institutes (CCIs), as a rehabilitative measure. The programmes and activities in these CCIs inter-alia include age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under the non-institutional care component, support is extended for adoption, foster care and sponsorship. Further CPS also provides for "after care" services after the age of 18 years to help sustain them during the transition from institutional to independent life. The primary responsibility for implementation of the scheme rests with the States/UTs.

- 11. **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for the first living child of family. Under the scheme Rs. 5,000/- are provided to the eligible beneficiaries in three installments during pregnancy and lactation in response to the individuals fulfilling certain health seeking conditions.
- (c): The details of fund released under the above-mentioned schemes during last three years to the State of Jharkhand are at **Annexure.**

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3421 regarding 'Schemes for Safety of Women and Child in Jharkhand' due for answer on 17.12.2021 asked by Shrimati Geeta Kora

Details of funds released to the State of Jharkhand under various schemes pertaining to development of women and children during the last three years

(Rupees in Lakhs)

SI.	Scheme	2018-19	2019-20	2020-21
No.				
1	Anganwadi Services	47880.68	42165.53	45784.76
2	One Stop Centre	704.37	408.53	691.25
3	Women Helpline-181	0	0	0
4	Swadhar Greh Scheme	0	18.17	0
5	Ujjawala Scheme	0	14.00	0
6	Working Women Hostel	0	0	0
7	Scheme for Adolescent Girls (SAG)	0	254.39	33.01
8	POSHAN Abhiyaan	8154.95*		
9	Beti Bachao Beti Padhao (BBBP)	313.37	298.95	264.25
10	Mahila Shakti Kendra (MSK)	0	29.71	0
11	Pradhan Mantri Matru Vandana Yojana (PMMVY)	1,453.37	6,338.22	1,627.47

^{*} This amount includes the FY 2018-19 to 2020-21.